

26/2/97

Per Tribunal

Date: 11-12-81

Applicant in person by A J Bhawan

Advocate / Respondent by V S Manurkar

Counsel for want of time

The matter adjourned to 26-2-97

for final hearing

[Signature]
Dy. Registrar
11/12

Per Tribunal

Date: 26/2/97

As there will be no Division Bench, the matter fixed on 26/2/97

before the Tribunal is adjourned for

Admission of appeal / directions orders /

final order on 24/06/97

Inform the advocates / Parties accordingly.

[Signature]
Dy. Registrar

24/6/97-19

None for the Applicant.
Shri V.S. Manurkar for
Respondents.

Neither the Applicant
nor his Counsel is present.
OA is dismissed in
default of appearance.

V I / 2

[Signature]
(M.R. Kolhatkar) *[Signature]*
m(A) (B.S. Hegde)
m(J)

slp.